

**HIGH COURT OF JAMMU & KASHMIR AND LADAKH**  
**(Office of the Registrar General Camp at Srinagar)**

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**Order**

**No:- 442 of 2023/RG**

**Dated:-29.03.2023**

In view of the forthcoming 19<sup>th</sup> All India Meet of Legal Services Authorities, the Annual Calendar of the High Court of J&K and Ladakh for the year 2023, is rescheduled to the extent that the summer vacations shall now be observed from 19<sup>th</sup> June, 2023 to 7<sup>th</sup> July, 2023 (both days inclusive) instead of 12<sup>th</sup> June, 2023 to 30<sup>th</sup> June, 2023 in the High Court of J&K and Ladakh.

**By Order.**

  
**(Shahzad Azeem)**  
**Registrar General**

**No: 16223-50/RG/GS**

**Dated: 29.03.2023**

**Copy of the above forwarded to:**

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Srinagar.
2. Secretary to Hon'ble Mr/Ms. Justice \_\_\_\_\_  
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Inspection, High Court of J&K and Ladakh, Srinagar.
5. Registrar IT (Computers), High Court of J&K and Ladakh, Srinagar.
6. Registrar Rules, High Court of J&K and Ladakh, Jammu.  
..... for information.
7. All Principal District and Sessions Judges of the UTs of J&K and Ladakh for information.
8. Registrar Judicial, High Court of J&K, Jammu/Srinagar for information and necessary action.
9. President, High Court Bar Association, Jammu/Srinagar.
10. Joint Registrar, Judicial/Protocol, High Court of J&K, Srinagar/Jammu.  
..... for information.
11. CPC e-Courts, High Court of J&K, Srinagar for uploading the same on the official website of the High Court.
12. Chief Librarian, High Court of J&K, Jammu/Srinagar for information and for keeping the record of the same.
13. Manager Government Press, Jammu/Srinagar for publication in the Govt. Gazette.  
....for information and necessary action.

  
**Registrar General**